

# Parliament Session Alert

## Monsoon Session: July 26 – August 27, 2010

### Highlights

- ◆ Parliament meets for the Monsoon Session between July 26 and August 27, 2010. There will be a total of 24 sittings.
- ◆ The agenda for government Bills includes 24 pending Bills for consideration and passing. Nine Bills, including four that replace Ordinances, are listed for introduction, consideration and passing. The government plans to introduce 26 new Bills and withdraw two Bills. We list these below.

### Government Bills listed for Consideration and Passing

Short Title	Introduced on	Status
The Trade Marks Amendment) Bill, 2009	04 Dec 2009 Lok Sabha	Passed by LS on 18 Dec 2009, Pending in RS
The Clinical Establishments (Registration and Regulations) Bill, 2010	15 Apr 2010 Lok Sabha	Passed by LS on 3 May 2010, Pending in RS
The National Commission for Minority Educational Institutions (Amendment) Bill, 2009	7 Aug 2009 Lok Sabha	Passed by LS on 4 May 2010, Pending in RS
The Energy Conservation (Amendment) Bill, 2010	8 Mar 2010 Lok Sabha	Passed by LS on 4 May 2010, Pending in RS
The Prevention of Torture Bill, 2010	26 Apr 2010 Lok Sabha	Passed by LS on 6 May 2010, Pending in RS
The Land Ports Authority of India Bill, 2009	7 Aug 2009 Lok Sabha	Passed by LS on 6 May 2010, Pending in RS
The Wakf (Amendment) Bill, 2010	27 Apr 2010 Lok Sabha	Passed by LS on 7 May 2010, Pending in RS
The Commercial Division of High Courts Bill, 2009	16 Dec 2009 Lok Sabha	Passed by LS, referred to RS Select Committee. Time granted upto 31 Jul 2010
The Seeds Bill, 2004	9 Dec 2004 Rajya Sabha	Standing Committee Report on 28 Nov 2006
The Pesticide Management Bill, 2008	21 Oct 2008 Rajya Sabha	Standing Committee Report on 18 Feb 2009
The Chemical Weapons Convention (Amendment) Bill, 2010	16 Apr 2010 Rajya Sabha	Standing Committee Report on 2 Jul 2010
The Foreign Trade (Development and Regulation) Amendment Bill, 2009	25 Nov 2009 Rajya Sabha	Standing Committee Report on 16 Apr 2010
The National Commission for Heritage Sites Bill, 2009	26 Feb 2009 Rajya Sabha	Standing Committee Report on 23 Nov 2009
The Foreign Contribution (Regulation) Bill, 2006	18 Dec 2006 Rajya Sabha	Standing Committee Report on 21 Oct 2008
The Industrial Disputes (Amendment) Bill, 2009	26 Feb 2009 Rajya Sabha	Standing Committee Report on 9 Dec 2009
The Mines and Minerals (Development and Regulation) Amendment Bill, 2008	17 Oct 2008 Rajya Sabha	Standing Committee Report on 19 Feb 2009
The Provisions of the Municipalities (Extension to the Scheduled Areas) Bill, 2001	30 Jul 2001 Rajya Sabha	Standing Committee Report on 9 Dec 2003

Short Title	Introduced on	Status
The Constitution (One Hundred and Eighth Amendment) Bill, 2008 ( <i>Women's Reservation Bill</i> )	6 May 2008 Rajya Sabha	Passed by RS on 9 Mar 2010, Pending in LS
The Code of Criminal Procedure (Amendment) Bill, 2010	15 Mar 2010 Lok Sabha	Standing Committee Report on 23 June 2010
The Constitution (One Hundred and Twelfth Amendment) Bill, 2009 (Reserves for women 50% of seats in municipalities)	24 Nov 2009 Lok Sabha	Standing Committee Report on 25 June 2010
The Civil Liability for Nuclear Damage Bill, 2010	7 May 2010 Lok Sabha	Standing Committee granted extension upto 27 Jul 2010
The State Bank of India (Amendment) Bill, 2010	8 Mar 2010 Lok Sabha	Not referred to Standing Committee
The Orissa (Alteration of Name) Bill, 2010	15 Mar 2010 Lok Sabha	Not referred to Standing Committee
The Constitution (One Hundred and Thirteenth Amendment) Bill, 2010 (Changes Oriya to Odiya in Eight Schedule)	15 Mar 2010 Lok Sabha	Not referred to Standing Committee

## Bills listed for Introduction, Consideration and Passing

Short Title	Comments
The Essential Commodities (Amendment) Bill, 2010	Inserts new section to clarify the factors of price of levy sugar.
The Securities and Insurance Laws (Amendment and Validation) Bill, 2010	Replaces an Ordinance.
The Jawahar Lal Institute of Post Graduate, Medical Education and Research (Amendment) Bill, 2010	Amends sub-section 28(1) of JIPMER, Puducherry Act, 2008.
The Indian Medical Council (Amendment) Bill, 2010	Replaces an Ordinance.
The Enemy Property (Amendment and Validation) Bill, 2010	Replaces an Ordinance.
The Labour Laws (Exemption from Furnishing Returns and Maintaining Registers by Certain Establishments) Amendment and Miscellaneous Provisions Bill, 2010	Introduces a new simpler amendment Bill in view of large number of official amendments involving negative voting.
The Representation of People (Amendment) Bill, 2010	Provides voting rights to NRIs.
The Salary, allowances and Pensions of Members of Parliament (Amendment) Bill, 2010	Enhances the salary, allowances and pensions of Members of Parliament.
The Jharkhand Panchayati Raj (Amendment) Bill, 2010	Replaces an Ordinance.

## Bills listed for Introduction

Short Title	Key Objectives
The Biotechnology Regulatory Authority of India Bill, 2010	Establishes a Biotechnology Regulatory Authority of India to regulate research, import, transport, use of organisms and product produced from modern biotechnology.
The Anti Hijacking (Amendment) Bill, 2010	Provides death penalty for plane hijackers besides other stringent punishments.
The Consumer Protection (Amendment) Bill, 2010	Simplifies the provisions of the Act, facilitates quicker disposal of consumer complaints and rationalizes the qualifications and procedure of selection of President and members of the consumer fora.
The Forward Contracts Regulation (Amendment) Bill, 2010	Makes the regulation more effective and purposeful in tune with the liberalization of markets.
The Companies (Second Amendment) Bill, 2010	Seeks convergence of Indian Accounting Standards with International Financial Reporting Standards.
The Direct Tax Code (DTC) Bill, 2010	Replaces the Income Tax Act and the Wealth Tax Act.
The Constitution (Amendment ) Bill, 2010	Introduces Goods and Services Tax from April 2011.
The National Institute of Food Technology, Entrepreneurship and Management Bill, 2010	Establishes the National Institute of Food Technology, Entrepreneurship and Management.

Short Title	Key Objectives
The New Delhi Municipal Council (Amendment) Bill, 2010	Amends certain provisions of the New Delhi Municipal Council Act, 1994.
The Indian Penal Code and Certain Other Laws (Amendment) Bill, 2010	New penalties for "honour" killings.
The Arms (Amendment) Bill, 2010	Deletes proviso to Section 13 (2A) of the Act.
The Central Educational Institutions (Reservation in Admission) (Amendment) Bill, 2010	Amends the Central Educational Institutions (Reservation in Admission) Act, 2006.
The National Academic Depository (Amendment) Bill, 2010	Creates a National electronic data base of academic awards and its maintenance by an authorized depository appointed for the purpose.
The Institute of Technology (Amendment) Bill, 2010	Brings eight new IITs within the ambit of "the Institute of Technology Act".
The Architect (Amendment) Bill, 2010	Brings clarity in the provisions of the Act and removes conflict between statutory bodies.
The Prasar Bharati (Broadcasting Corporation of India) Amendment Bill, 2010	Gives effect to the recommendations of Group of Ministers on status of employees.
The Cinematograph Bill, 2010	Brings the Act in consonance with the present day social/ technological scenario.
The Press and Registration of Books and Publications Bill, 2010	Contemporizes the Act to cater to the phenomenal growth of print media sector.
The Judicial Standards and Accountability Bill, 2010	Lays down judicial standards, establishes a mechanism for dealing with complaints of misbehaviour or incapacity of a Judge of the Supreme Court or a High Court and makes provisions for declaration of assets and liability by Judges.
The Constitution (Amendment ) Bill, 2010	Increases the retirement age of the High Court Judges by three years from 62 to 65.
The Marriage Laws (Amendment) Bill, 2010	Amends the Hindu Marriage Act, 1955 and the Special Marriage Act, 1954.
The Public Interest Disclosure and Protection to Persons Making the Disclosures Bill, 2010	Establishes a mechanism to receive complaints relating to disclosure on any allegation of corruption and to protect the whistle-blower.
The National Identification Authority of India Bill, 2010	Creates the National Identity Authority of India which will implement the Universal Identification system.
The Academy of Scientific and Innovative Research Bill, 2010	Establishes Academy of Scientific and Innovative Research, as an institution of national importance.
The Dam Safety Bill, 2010	Provides for proper surveillance, inspection and maintenance of dams to ensure their safe functioning.
The Nalanda University Bill, 2010	Establishes the Nalanda University in Bihar.

## Bills listed for Withdrawal

Short Title	Introduced on	Status
The Labour Laws (Exemption from Furnishing Returns and Maintaining Registers by Certain Establishments) Amendment and Miscellaneous Provisions Bill, 2005	22 Aug 2005	Standing Committee Report on 20 Dec 2005, being replaced by a new Bill
The Representation of People (Amendment) Bill, 2006	27 Feb 2006	Standing Committee Report on 4 Aug 2006, being replaced by a new Bill

Sources: Bulletins of Lok Sabha, Rajya Sabha PIB, PRS.

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